CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 22nd day of August 2000.

CORAM:-

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. S.Biswas, Member (A).

Orginal Application No. 733 Of 1994

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Orginal Application No. 734 of 1994.

- 1. Ishwari Prashad, Senior Account Officer,
 Office of the A.G. (A&E) II, Allahabad,
 son of late Sri Dwarka Nath, R/o 71A/10
 Kamla Nagar, Allahabad.
- Anil Kumar, Account Officer, Office of the A.G. (A&E) II, Allahabad, Son of Sri Jai Narain Lal, R/o 99A/2, Ashok Nagar, Allahabad.
- 3. A.P. Gupta, Senior Account Officer,

 Office of the A.G. (A&E) II, Allahabad.

 Son of late M.L.Gupta, R/O 71A/9

 Kamla Nagar, Allahabad.

...... Applicants in 0.A.733/94.

- 1. Yashwant Rao, Senior Account Officer, Office of the A.G. (A&E) II, Allahabad. Son of late R.S. Verulakar, R/o 964, Daragang, Allahabad.
- 2. Daya Shanker Pandey, Senior Account Officer
 Office of the A.G.(A&E)II, Allahabad.

 S/o late Sarju Prasad Pandey, R/o 1343,
 Indrapuri, Allahabad.
- 3. Narendra Kumar Singh, Senior Account Officer Office of the A.G. (A&E)I, Allahabad H/o Sri Sita Ram Singh R/o 234 Baghambari HousingScheme, Allahabad.



- 4. Prabir Chatterji, Senior Account Officer,

 C/o Principal Regional Training School of

 A.G. (A&E)I, Ashok Nagar Allahabad,

 S/o late P.C. Chaterji R/o 81/63 Bai Ka Bagh,

 Allahabad.
- 5. Uma Shankar Srivastava, Senioe Account Officer,
 Office of A.G. (A&E)II, Allahabad.
 S/o late S.L. Srivastava, R/o 141/3Ka/11
 Om Gayatri Nagar, Allahabad.
- 6. Chandra Kant Narain Gune, Senior Account Officer, Office of A.G.(A&E)I, Allahabad. S/o late N.L. Gune. R/o 58/82
 P.D. Kydgang, Allahabad.
- 7. Ghan Shyam Saxena, Senior Account Officer,
 Office of the A.G.(A&E)I, Allahabad,S/o
 Sri A.B. Saxena R/o 866 old Katra, Allahabad.
- 8. Jagdish Narain Pandey, Senior Account Officer Office of the A.G. (A&E)I., Allahabad.

 S/o late B.P.Pandey R/o 4530152 Daragang,
 Allahabad.
- 9. Anand Prakash Dubey, Pay and accounts Officer Office of the A.G.(A&E)I, Allahabad, S/o late R.B. Dubey R/o 90A/10/1C Baghambari Gaddi (East)Allahapur, Allahabad.
- 10. Jitendra Kumar Srivastava, Senior Account
 Officer, Office of the A.G.(A&E)II, Allahabad.
 S/o Sri S.N. Srivastava. R/o 924/182-A
 Raj Roop Pur , Allahabad.
- 11. Vipin Bihari Srivastava, Senior Account
 Officer, Office of the A.G.(A&E)II, Allahabad.
 S/o Sri G.C. Srivastava, R/o 103, New Katra
 Dilkusha, Allahabad.



- 12. Jagdish Prashd Rastogi, Senior Account
 Officer, Office of A.G.(A&E)II, Allahabad.
 S/o late Ganga Prashad Rastogi. R/o 57,
 Gariwan Tola, Allahabad.
- 13. Naseem Ahmad Khan, Senior Account Officer
 Office of A.G.(A&E)I, Allahabad.
- 14. Km. Saroj Bala Agrawal, Senior Account Officer
 Office of A.G.(A&E)I, Allahabad.

 D/o Sri K.R. Agrawal R/o 220 Lukergang, Alld.
- 15. Vijai Kumar, Senior Account Officer, Office of A.G.(A&E)I, Allahabad, S/o late L.L. Srivastava, R/o 28B/79F Allahapur, Allahabad.
- 16. Birchandra Prasad Sinha, Senior Accounst
 Officer ,Office of the A.G.(A&E)I, Allahabad.
 So/late D.N. Sinha, R/o 61/60 I, Bhawa pur
 Allahabad.
- 17. Baij Nath Gupta, Senior Account Officer,
 Office of the A.G.(A&E)I, Allahabad.
 S/o late Rang Lal R/o Old Jhunsi, Allahabad.

.....Applicants <u>in 0.A.734/94</u>.

Counsel for applicant: - Sri A.N. Sinha.

VERSUS

- 1. The Controller and Audit General of India, 10
 Bahadur Shah Zafar Marg, New Delhi.
- 2. The Union of India through the secretary, Ministry of Finance, Department of Expenditure, New Delhi.
- 3. The Union of India through the Secre tory
 Department of Personneel, Public Grievances &
 Pensions, Ministry of Home Affairs, New Delhi.
- 4. The Principal Accountant General Office of A.G.(A&E)I, Allahabad.Respondents Counsel for the respondents: Sri S. Chaturvedi.

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ORDER (Oral)

(By Hon'. Mr.Justice R.R.K. Trivedi, V.A.)

These applications under section 19 of the Administrative Tribunal Act 1985 have been filed for direction to the respondent No.4 to promote the applicants in selection grade Section Officers w.e.f. 01.08.84 that is date of which Section Officer junior to them were promoted.

- 2. Sri Pankaj Srivastava appearing for the respondents further placed before us order of this Tribunal dated 17.12.1999 passed in O.A. No. 341/98, Shyam Ji Das Kappor Vs. C.A.G. of India and ors. and has submitted that the controversy which is subject matter of these applications has already been decided and these applications are lible tobe rejected on the same grounds.
- 3. Sri O.P.Khare, learned counsel for the applicant however, submitted that the legal question was left and decided by the Hon'ble Suprem Court while taking in S.L.P. vide order dated 24.02.94 and this legal question may be decided by this Tribunal. Learned Counsel for the applicant has also placed relince on the judgment of Hon'ble Suprem Court in case of A. Sagayanathan and Others Vs. D.P.O. S.B. C. Division, Southern Railway, Bangalore, A.I.R. 1991 Suprem Court 424 and submitted that the question of the employeement should be decided on merits.
- 4. We have considered the submisions of the learned counsel for the parties. The promotions were granted to persons junior to them by order dated 11.09.84. These applications have been filed in 1994 i.e. after about 10 years. We do not

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find any satisfactory explanation for the wordinate delay. The Division Bench of this Tribunal has examined each aspect of the order and rejected the application. We are fully agreed with the view expressed in the aforesaid order of this Tribunal.

5. For the reason stated in the order dated 17.12.1999 ; these applications are also rejected. There shall be no order as to costs.

Member (A) Vice-Chairman

/Anand/